

INTRODUCTION

In view of the recent amendment made in the Designs (Amendment) Rules, 2008 with effect from 17/06/2008, Publication of the matter relating to Designs is being published in the Official Journal of The Patent Office. This Journal is being published on weekly basis on every Friday covering the various proceedings on Designs as required according to the provisions of under Rule 22, 25, 27 and 39 of the Design (Amendment) Rules, 2008. All the enquiries on this Official Journal and other information as required by the public should be addressed to the Controller General of Patents, Designs & Trade Marks. Suggestions and comments are requested from all quarters so that the content can be enriched.

COPYRIGHT PUBLICATION

SL NO	CASE NUMBERS	RENEWED ON
1.	188716	25.03.2014
2.	194710	25.03.2014
3.	194711	25.03.2014
4.	196679	25.03.2014
5.	190300	26.03.2014
6.	190408	26.03.2014
7.	191553	26.03.2014
8.	192618	26.03.2014
9.	193638	26.03.2014
10.	190045	27.03.2014
11.	192183	27.03.2014
12.	192186	27.03.2014
13.	192187	27.03.2014
14.	194314	27.03.2014
15.	195317	27.03.2014

CANCELLATION PROCEEDINGS
under Section 19 of the Designs Act, 2000

“The Asstt. Controller of Patents & Designs passed an order on 21/4/2014 to cancel the registration of registered Design No. 226044 dated 01/12/2009 under Class 30-03 for the article ‘Animal Bowl’ in the name of Ashish Padia, an Indian as sole proprietor of Petz Creation, a proprietorship concern carrying on its business at 711, IITL Twin Tower, B-9, Netaji Shubash Place, Pitampura, New Delhi – 110034.”

THE DESIGNS ACT 2000
SECTION 30
DESIGN ASSIGNMENT

The Design stands in the name of **SIEGFRIED GENERICS INTERNATIONAL AG** registered under the Designs Act, 2000 has been assigned in the Register of Designs in the name as follows:-

Design No.	Class	Name
215097, 215098, 215099	24-04	SANOFI SA, OF 11 RUE VEYROT, CH-1217 MEYRIN/GENEVE, SWITZERLAND

**RESTORATION OF LAPSED DESIGNS
UNDER SECTION 12 (2) OF THE DESIGNS ACT, 2000**

(01)

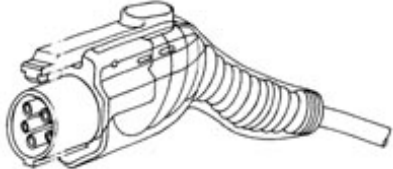
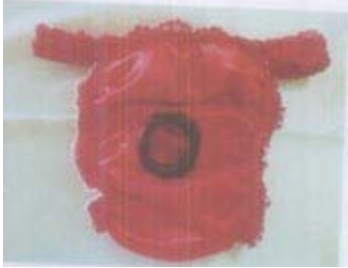

An application made under Section 12 (2) of the Designs act, 2000 on **29.10.2012**, for Restoration of **Design No.190300 dated 24.04.2002** in the name of **MAQUET SAS OF PARC DE LIMERE, AVENUE DE LA POMME DE PIN, 45160 ARDON FRANCE** has been allowed.

(02)

An application made under Section 12 (2) of the Designs act, 2000 on **05.02.2013**, for Restoration of **Design No.192618 dated 20.01.2003** in the name of **OA0 KAZANSKIY VERTOLETNIY ZAVOD, RUSSIA, 420085, KAZAN, TETSOVSKAYA ST., 10 (RU), A PUBLIC CORPORATION OF RUSSIA** has been allowed.

REGISTRATION OF DESIGNS

The following designs have been registered. They are now open for public inspection. In the following each entry the Date of Registration is shown. The Priority Number, Priority Date and Priority Country are also shown

DESIGN NUMBER	252552		
CLASS	13-03		
1)GENERAL CABLE TECHNOLOGIES CORPORATION, A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF DELAWARE, U.S.A., OF 4 TESSENEER DRIVE, HIGHLAND HEIGHTS, KENTUCKY 41076, UNITED STATES OF AMERICA			
DATE OF REGISTRATION	20/03/2013		
TITLE	ELECTRICAL CONNECTOR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/432,863	21/09/2012	U.S.A.	
DESIGN NUMBER	255973		
CLASS	24-04		
1)A. P. VENKATESAN, CARRYING ON BUSINESS AT NO.22/23, SWAMIAPPAN NAGAR ANNEX, NEAR SWAMIAPPAN NAGAR, NEELAVARAPATTI, SALEM-636201, TAMILNADU, INDIA, INDIAN-NATIONAL OF ABOVE ADDRESS			
DATE OF REGISTRATION	22/08/2013		
TITLE	DISPOSABLE SEXUAL PROTECTION KIT		
PRIORITY NA			
DESIGN NUMBER	253713		
CLASS	09-03		
1)AXIS IMPEX, A REGISTERED PARTNERSHIP FIRM AT, SHOP NO. 4, 83-85, DADY SHETH AGIARY LANE, MUMBAI-400002, MAHARASHTRA, INDIA. WHOSE PARTNERS ARE: 1. VELJI MONSHI SHAH 2. KANTI MONSHI SHAH 3. HITEN HANSRAJ SHAH & JITENDRA REGHAVJI GADA, ALL INDIAN NATIONALS AT SHOP NO. 4, 83-85, DADY SHETH AGIARY LANE, MUMBAI-400002, MAHARASHTRA, INDIA			
DATE OF REGISTRATION	07/05/2013		
TITLE	CASSEROLE		
PRIORITY NA			

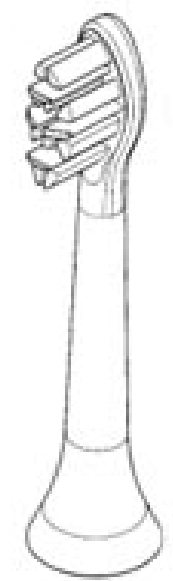
DESIGN NUMBER	254677	
CLASS	26-06	
1)TOYOTA JIDOSHA KABUSHIKI KAISHA, A JAPANESE CO., OF 1, TOYOTA-CHO, TOYOTA-SHI, AICHI-KEN, 471-8571, JAPAN		
DATE OF REGISTRATION	21/06/2013	
TITLE	REAR COMBINATION LAMP FOR AN AUTOMOBILE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
2012-031532	26/12/2012	JAPAN



DESIGN NUMBER	254314	
CLASS	12-16	
1)RENAULT TRUCKS, A COMPANY ORGANIZED UNDER THE LAWS OF FRANCE, OF 99 ROUTE DE LYON, 69800 SAINT PRIEST, FRANCE		
DATE OF REGISTRATION	06/06/2013	
TITLE	STEP AND RUNNING BOARD FOR VEHICLE	
PRIORITY NA		



DESIGN NUMBER	255026	
CLASS	04-02	
1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS		
DATE OF REGISTRATION	05/07/2013	
TITLE	BRUSH HEAD FOR ELECTRIC TOOTHBRUSH	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002163675-0003	09/01/2013	OHIM



DESIGN NUMBER	249686		
CLASS	12-05		
1)KONE CORPORATION, A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF FINLAND, OF THE ADDRESS KARTANONTIE 1, 00330 HELSINKI, FINLAND			
DATE OF REGISTRATION	26/11/2012		
TITLE	DECORATIVE FILM USED FOR ESCALATORS, LIFTS AND MOVING WALKWAYS		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002053827-0006	07/06/2012	EUROPEAN UNION	
DESIGN NUMBER	252551		
CLASS	13-03		
1)GENERAL CABLE TECHNOLOGIES CORPORATION, A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF DELAWARE, U.S.A., OF 4 TESSENER DRIVE, HIGHLAND HEIGHTS, KENTUCKY 41076, UNITED STATES OF AMERICA			
DATE OF REGISTRATION	20/03/2013		
TITLE	ELECTRICAL CONNECTOR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/432,863	21/09/2012	U.S.A.	
DESIGN NUMBER	253969		
CLASS	12-15		
1)SHANDONG LINGLONG TYRE CO. LTD. HAVING ITS OFFICE AT NO. 777 JINLONG ROAD, ZHAOYUAN CITY, SHANDONG, CHINA, ZIP CODE: 265400			
DATE OF REGISTRATION	20/05/2013		
TITLE	TYRE		
PRIORITY NA			

DESIGN NUMBER	254676		
CLASS	12-16		
1)TOYOTA JIDOSHA KABUSHIKI KAISHA, A JAPANESE CO., OF 1, TOYOTA-CHO, TOYOTA-SHI, AICHI-KEN, 471-8571, JAPAN			
DATE OF REGISTRATION	21/06/2013		
TITLE	FRONT BUMPER FOR AN AUTOMOBILE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2012-031533	26/12/2012	JAPAN	
DESIGN NUMBER	245637		
CLASS	09-01		
1)TILAKNAGAR INDUSTRIES LTD., A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956, HAVING ITS OFFICE AT INDUSTRIAL ASSURANCE BUILDING, 3RD FLOOR, CHURCHGATE, MUMBAI 400020, STATE OF MAHARASHTRA, INDIA			
DATE OF REGISTRATION	29/05/2012		
TITLE	BOTTLE		
PRIORITY NA			
DESIGN NUMBER	254310		
CLASS	12-16		
1)RENAULT TRUCKS, A COMPANY ORGANIZED UNDER THE LAWS OF FRANCE, OF 99 ROUTE DE LYON, 69800 SAINT PRIEST, FRANCE			
DATE OF REGISTRATION	06/06/2013		
TITLE	RUNNING BOARD FOR VEHICLE		
PRIORITY NA			
			

DESIGN NUMBER	254871	
CLASS	15-05	
1)SAMSUNG ELECTRONICS CO., LTD., A KOREAN COMPANY, OF 129, SAMSUNG-RO, YEONGTONG-GU, SUWON-SI, GYEONGGI-DO, 443-742M REPUBLIC OF KOREA		
DATE OF REGISTRATION	28/06/2013	
TITLE	VACUUM CLEANER	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
30-2012-0063079	28/12/2012	REPUBLIC OF KOREA



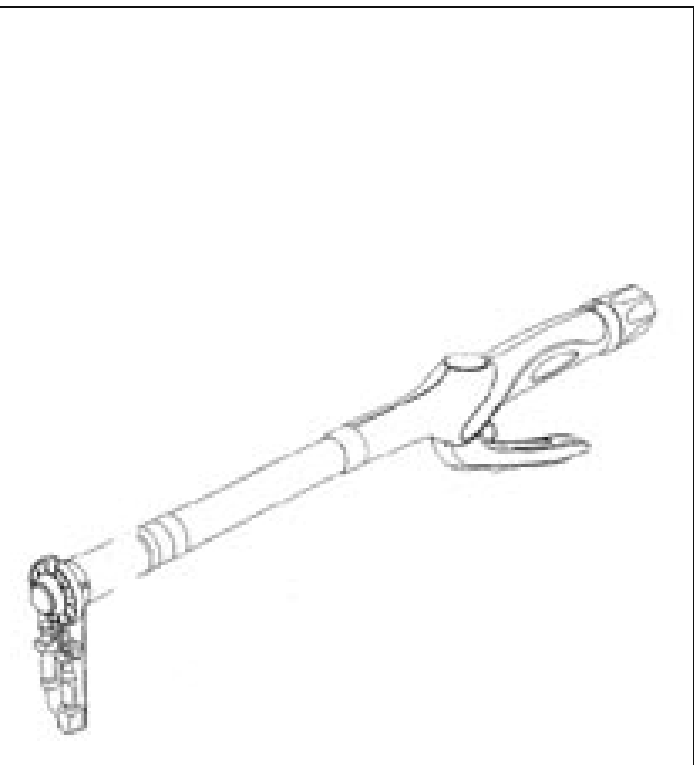
DESIGN NUMBER	252708	
CLASS	12-16	
1)HYVA HOLDING B.V. OF THE ADDRESS ONDERNEMINGSWEG 1, NL-2404 HM ALPHEN AAN DEN RIJN, THE NETHERLANDS		
DATE OF REGISTRATION	28/03/2013	
TITLE	CYLINDER AND WET KIT ASSEMBLY FOR VEHICLES	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002209940	27/03/2013	OHIM



DESIGN NUMBER	252550	
CLASS	13-03	
1)GENERAL CABLE TECHNOLOGIES CORPORATION, A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF DELAWARE, U.S.A., OF 4 TESSENEER DRIVE, HIGHLAND HEIGHTS, KENTUCKY 41076, UNITED STATES OF AMERICA		
DATE OF REGISTRATION	20/03/2013	
TITLE	ELECTRICAL CONNECTOR	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/432,863	21/09/2012	U.S.A.



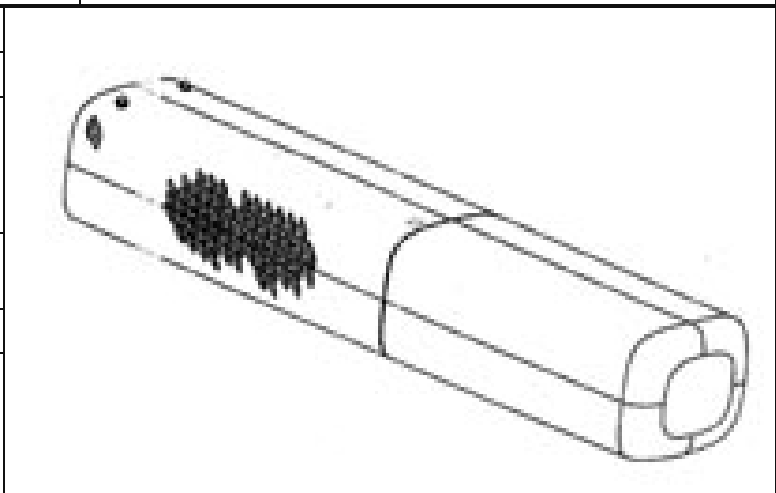
DESIGN NUMBER	244063	
CLASS	24-01	
1)ETHICON ENDO-SURGERY, INC. OF 4545 CREEK ROAD, CINCINNATI, OH 45242, USA		
DATE OF REGISTRATION	22/03/2012	
TITLE	CIRCULAR STAPLER	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/398467	23/09/2011	U.S.A.






DESIGN NUMBER	256143	
CLASS	21-04	
1)RED BULL GMBH OF AM BRUNNEN 1, 5330 FUSCHL AM SEE, AUSTRIA; NATIONALITY: AUSTRIA		
DATE OF REGISTRATION	30/08/2013	
TITLE	TENT	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002197269-0002	06/03/2013	OHIM






DESIGN NUMBER	249188	
CLASS	23-05	
1)INTELLIGENT ENERGY, LIMITED OF CHARWOOD BUILDING, HOLYWELL PARK, ASHBY ROAD, LOUGHBOROUGH, LEICESTERSHIRE, LE11 3GB, UNITED KINGDOM		
DATE OF REGISTRATION	02/11/2012	
TITLE	FUEL CARTRIDGE	
PRIORITY NA		






DESIGN NUMBER	255751		
CLASS	12-05		
1)KION BAOLI (JIANGSU) FORKLIFT CO., LTD, OF NO. 8 XINZHOU ROAD, ECONOMIC DEVELOPMENT ZONE, JIANGSU, CHINA; NATIONALITY: CHINESE			
DATE OF REGISTRATION	12/08/2013		
TITLE	FORKLIFT TRUCK		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
201330041460.5	19/02/2013	CHINA	
DESIGN NUMBER	254309		
CLASS	12-16		
1)RENAULT TRUCKS, A COMPANY ORGANIZED UNDER THE LAWS OF FRANCE, OF 99 ROUTE DE LYON, 69800 SAINT PRIEST, FRANCE			
DATE OF REGISTRATION	06/06/2013		
TITLE	RUNNING BOARD FOR VEHICLE		
PRIORITY NA			
DESIGN NUMBER	255021		
CLASS	24-04		
1)RAJ KUMAR GROVER, SOLE PROPRIETOR OF PHARMATECH DISTRIBUTORS WHOSE ADDRESS IS S-12, SHIVAJI PARK MARKET, PUNJABI BAGH, NEW DELHI-110026, INDIA, AN INDIAN NATIONAL OF ABOVE ADDRESS			
DATE OF REGISTRATION	05/07/2013		
TITLE	HAND EXERCISER		
PRIORITY NA			




DESIGN NUMBER	252643		
CLASS	24-99		
1)BIOSYNERGY, INC., HAVING ITS REGISTERED OFFICE AT 1940 E. DEVON AVENUE, ELK GROVE VILLAGE, ILLINOIS 60007, USA BY US NATIONALITY			
DATE OF REGISTRATION	25/03/2013		
TITLE	ROLL-UP GEL PACK FOR TEST TUBES		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/447,628	05/03/2013	U.S.A.	
DESIGN NUMBER	251735		
CLASS	13-03		
1)SIEMENS AKTIENGESELLSCHAFT, OF WITTELSBACHERPLATZ 2, 80333 MUNCHEN, GERMANY, A GERMAN COMPANY			
DATE OF REGISTRATION	18/02/2013		
TITLE	SAFETY RELAY		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001340897	24/08/2012	OHIM	
DESIGN NUMBER	256115		
CLASS	20-02		
1)SATISH CHAND JAIN, SOLE PROPRIETOR OF EDUCOMP AIDS (INDIA) WHOSE ADDRESS IS 10149, EAST PARK ROAD, NEAR FILMISTAN CINEMA, KAROL BAGH, NEW DELHI-110005, INDIA AN INDIAN NATIONAL OF ABOVE ADDRESS			
DATE OF REGISTRATION	30/08/2013		
TITLE	DISPLAY TRAY WITH MAGNIFIER		
PRIORITY NA			

DESIGN NUMBER	254776		
CLASS	08-03		
1)SHIJU NEELAKANDAN, AN INDIAN OF THOTTIKKATTIL HOUSE, PAZHAYARIKANDOM P.O., MAKKUVALLY, IDUKKI DIST., KERALA, PIN 685606, INDIA			
DATE OF REGISTRATION	25/06/2013		
TITLE	SHEAR [HAND OPERATED CUTTING TOOLS AND IMPLIMENTS FOR CUTTING BRANCHES OF TREES]		
PRIORITY NA			
DESIGN NUMBER	251431		
CLASS	09-06		
1)ZEDEL (SOCIÉTÉ PAR ACTIONS SIMPLIFIÉE), A FRENCH COMPANY OF ZONE INDUSTRIELLE DE CROLLES, 38920 CROLLES, FRANCE (FR)			
DATE OF REGISTRATION	05/02/2013		
TITLE	CLIMBING EQUIPMENT (QUICKDRAW)		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002084525-0002	07/08/2012	OHIM	
DESIGN NUMBER	255036		
CLASS	10-04		
1)CAVINKARE PVT. LTD. CAVIN VILLE, NO. 12, CENOTAPH ROAD, CHENNAI-600018, TAMIL NADU, INDIA, AN INDIAN COMPANY			
DATE OF REGISTRATION	05/07/2013		
TITLE	HAIR THICKNESS METER		
PRIORITY NA			

DESIGN NUMBER	255173	
CLASS	15-99	
1) GALAXY PACKAGING MACHINES OF NEAR PANCHYAT GHAR, VILLAGE-MANDHOUR, AMBALA CITY-134002 (HARYANA), INDIA, AN INDIAN PARTNERSHIP FIRM WHOSE PARTNERS ARE (1) ARUN KUMAR AGGARWAL AND (2) ANIRUDH AGGARWAL, INDIANS OF ABOVE ADDRESS		
DATE OF REGISTRATION	11/07/2013	
TITLE	PACKING MACHINE FOR VEHICLES CHAIN	
PRIORITY NA		
DESIGN NUMBER	252238	
CLASS	19-06	
1) S. S. B. METAL WORKS, K. YUNUS BLDG., 2ND FLOOR, VISHWESHWAR NAGAR ROAD, OFF. AAREY ROAD, GOREGAON (E), MUMBAI - 400063, STATE OF MAHARASHTRA, (INDIA), INDIAN PARTNERSHIP FIRM, INDIAN NATIONALS WHOSE PARTNERS ARE:- 1. BHARAT JETHMAL LUNIA (2) PRAVIN JETHMAL LUNIA INDIAN NATIONAL, OF ABOVE ADDRESS		
DATE OF REGISTRATION	11/03/2013	
TITLE	BALL POINT PEN	
PRIORITY NA		
DESIGN NUMBER	252568	
CLASS	07-01	
1) MUDITA MULL, OF MULL BUILDINGS, 4, ASHOK MARG, LUCKNOW-226001, INDIA, AN INDIAN CITIZEN		
DATE OF REGISTRATION	20/03/2013	
TITLE	CHEESEBOARD	
PRIORITY NA		

DESIGN NUMBER	255904		
CLASS	23-01		
1)HANSGROHE SE, OF AUESTR. 5-9, D-77761 SCHILTACH, GERMANY, A GERMAN COMPANY			
DATE OF REGISTRATION	19/08/2013		
TITLE	SANITARY FAUCET		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001363311-0006	06/03/2013	OHIM	
DESIGN NUMBER	253972		
CLASS	12-15		
1)SHANDONG LINGLONG TYRE CO. LTD. HAVING ITS OFFICE AT NO. 777 JINLONG ROAD, ZHAOYUAN CITY, SHANDONG, CHINA, ZIP CODE: 265400			
DATE OF REGISTRATION	20/05/2013		
TITLE	TYRE		
PRIORITY NA			
DESIGN NUMBER	244069		
CLASS	24-01		
1)ETHICON ENDO-SURGERY, INC. OF 4545 CREEK ROAD, CINCINNATI, OH 45242, USA			
DATE OF REGISTRATION	22/03/2012		
TITLE	CIRCULAR STAPLER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/398666	23/09/2011	U.S.A.	

DESIGN NUMBER	255685	
CLASS	09-09	
1)ALKON PLASTICS PVT. LTD., 801, 8TH FLOOR, EMBASSY CHAMBERS, 3RD ROAD, KHAR (WEST), MUMBAI: 400052. (INDIA) INDIAN NATIONAL A PVT. LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, OF ABOVE ADDRESS		
DATE OF REGISTRATION	06/08/2013	
TITLE	STACKING BINS	
PRIORITY NA		
DESIGN NUMBER	245815	
CLASS	14-01	
1)LUKUP MEDIA PVT LTD, WHOSE ADDRESS IS 25/2 NORRIS ROAD, RICHMOND TOWN, BANGALORE-560025, INDIA		
DATE OF REGISTRATION	08/06/2012	
TITLE	HYBRID TV SET TOP BOX WITH A WIRELESS, TOUCH BASED REMOTE CONTROL	
PRIORITY NA		
DESIGN NUMBER	233845	
CLASS	06-11	
1)WILLIAM GOODACRE & SONS INDIA PVT. LTD., XVIII/1146 REVI KARUNAKARAN ROAD, ALLEPPEY, KERALA-688012, INDIA.		
DATE OF REGISTRATION	12/01/2011	
TITLE	MAT	
PRIORITY NA		

DESIGN NUMBER	252644		
CLASS	24-99		
1)BIOSYNERGY, INC., HAVING ITS REGISTERED OFFICE AT 1940 E. DEVON AVENUE, ELK GROVE VILLAGE, ILLINOIS 60007, USA BY US NATIONALITY			
DATE OF REGISTRATION	25/03/2013		
TITLE	GEL PACK FOR TEST TUBES		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/447,625	05/03/2013	U.S.A.	
DESIGN NUMBER	254793		
CLASS	23-01		
1)OMB SALERI VALVES INDIA PVT. LTD, (A COMPANY INCORPORATED AND EXISTING UNDER THE INDIAN COMPANIES ACT, 1913) HAVING ITS PRINCIPLE PLACE OF BUSINESS AT PLOT NO. 490, PACE CITY-2, SECTOR-37, GURGAON-122001, HARYANA, INDIA			
DATE OF REGISTRATION	25/06/2013		
TITLE	VALVE		
PRIORITY NA			
DESIGN NUMBER	255586		
CLASS	02-04		
1)VALENTINO S.P.A., A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF ITALY, OF VIA TURATI, 16/18, I-20121 MILANO, ITALY			
DATE OF REGISTRATION	01/08/2013		
TITLE	SHOE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
MI2013O000037	04/03/2013	ITALY	

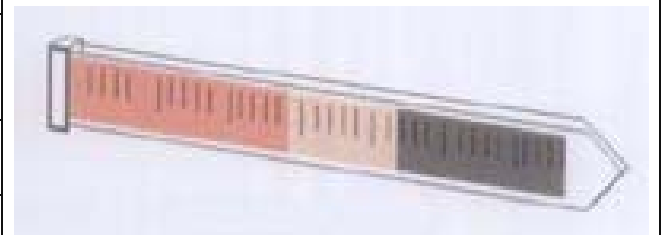
DESIGN NUMBER	251437	
CLASS	26-02	
1)ZEDEL (SOCIÉTÉ PAR ACTIONS SIMPLIFIÉE), A FRENCH COMPANY OF ZONE INDUSTRIELLE DE CROLLES, 38920 CROLLES, FRANCE (FR)		
DATE OF REGISTRATION	05/02/2013	
TITLE	HEADLAMP FLASHLIGHT	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002084715-0001	07/08/2012	OHIM



DESIGN NUMBER	255785	
CLASS	15-03	
1)M/S RAJESH ELECTRIC WORKS, 638/14, GIRDHARI LAL, THAPAR MARKET, INDL. AREA-B, LUDHIANA-141003 (PUNJAB) INDIA AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS:- RAJESH KUMAR BEING INDIAN NATIONALS OF THE ABOVE ADDRESS		
DATE OF REGISTRATION	13/08/2013	
TITLE	WOOD CUTTING MACHINE	
PRIORITY NA		





DESIGN NUMBER	255037	
CLASS	10-04	
1)CAVINKARE PVT. LTD. CAVIN VILLE, NO. 12, CENOTAPH ROAD, CHENNAI-600018, TAMIL NADU, INDIA, AN INDIAN COMPANY		
DATE OF REGISTRATION	05/07/2013	
TITLE	HAIR THICKNESS METER	
PRIORITY NA		

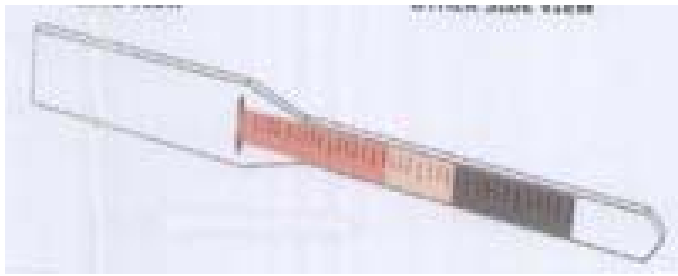



DESIGN NUMBER	252590			
CLASS	03-01			
1)CHRISTIAN DIOR COUTURE, A FRENCH PUBLIC LIMITED COMPANY OF 30 AVENUE MONTAIGNE, 75008 PARIS, FRANCE				
DATE OF REGISTRATION	21/03/2013			
TITLE	HAND BAG			
PRIORITY				
PRIORITY NUMBER	DATE	COUNTRY		
DM/079672	23/11/2012	WIPO		
DESIGN NUMBER				
CLASS	12-15			
1)SHANDONG LINGLONG TYRE CO. LTD. HAVING ITS OFFICE AT NO. 777 JINLONG ROAD, ZHAOYUAN CITY, SHANDONG, CHINA, ZIP CODE: 265400				
DATE OF REGISTRATION	20/05/2013			
TITLE	TYRE			
PRIORITY NA				
DESIGN NUMBER				
CLASS	26-04			
1)ZUMTOBEL LIGHTING GMBH OF SCHWEIZER STRASSE 30, 6850, DORNBIRN, AUSTRIA; NATIONALITY: AUSTRIA				
DATE OF REGISTRATION	06/09/2013			
TITLE	LUMINAIRE			
PRIORITY				
PRIORITY NUMBER	DATE	COUNTRY		
001363360	07/03/2013	OHIM		




DESIGN NUMBER	255435	
CLASS	07-02	
1)NIRMAL C. RATHOD, AN INDIAN NATIONAL, 2/13, UNNAT NAGAR NO. 2, OPP. NEW INDIA CO-OP. BANK LTD., M.G. ROAD, GOREGAON (W), MUMBAI-400062, MAHARASHTRA, INDIA.		
DATE OF REGISTRATION	26/07/2013	
TITLE	CASSEROLE	
PRIORITY NA		
DESIGN NUMBER	255686	
CLASS	10-04	
1)ALKON PLASTICS PVT. LTD., 801, 8TH FLOOR, EMBASSY CHAMBERS, 3RD ROAD, KHAR (WEST), MUMBAI: 400052. (INDIA) INDIAN NATIONAL A PVT. LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, OF ABOVE ADDRESS		
DATE OF REGISTRATION	06/08/2013	
TITLE	BINS	
PRIORITY NA		
DESIGN NUMBER	255029	
CLASS	10-04	
1)CAVINKARE PVT. LTD. CAVIN VILLE, NO. 12, CENOTAPH ROAD, CHENNAI-600018, TAMIL NADU, INDIA, AN INDIAN COMPANY		
DATE OF REGISTRATION	05/07/2013	
TITLE	HAIR THICKNESS METER	
PRIORITY NA		

DESIGN NUMBER	252634	
CLASS	02-02	
1)ZARINA JAMAL SHAMJI, AN INDIAN NATIONAL, HAVING ADDRESS: 2F-G2, MODELS MERIDIEN, NIO DONAPAUULA, CARANZALEM, GOA, 403004		
DATE OF REGISTRATION	25/03/2013	
TITLE	KITCHEN APRON	
PRIORITY NA		
DESIGN NUMBER	253974	
CLASS	12-15	
1)SHANDONG LINGLONG TYRE CO. LTD. HAVING ITS OFFICE AT NO. 777 JINLONG ROAD, ZHAOYUAN CITY, SHANDONG, CHINA, ZIP CODE: 265400		
DATE OF REGISTRATION	20/05/2013	
TITLE	TYRE	
PRIORITY NA		
DESIGN NUMBER	254070	
CLASS	09-01	
1)PRAMIT SANGHAVI AND DEWANG SANGHAVI, PARTNERS TRADING AS V2 CORP., A PARTNERSHIP FIRM, INDIAN, MANUFACTURERS AND MERCHANTS, WHOSE ADDRESS IS WZ-8/1, INDUSTRIAL AREA, KIRTI NAGAR, NEW DELHI- 110015, INDIA		
DATE OF REGISTRATION	24/05/2013	
TITLE	BOTTLE	
PRIORITY NA		




DESIGN NUMBER	255584	
CLASS	15-02	
1)EMERSON CLIMATE TECHNOLOGIES (INDIA) LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, AT PLOT NO. 23, RAJIV GANDHI INFOTECH PARK, PHASE-II, HINJEWADI, PUNE-411 057, MAHARASHTRA, INDIA.		
DATE OF REGISTRATION	01/08/2013	
TITLE	COMPRESSOR	
PRIORITY NA		

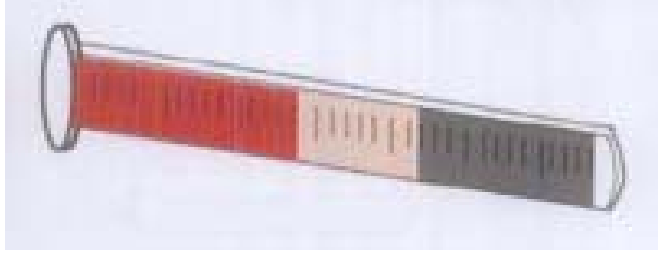
DESIGN NUMBER	255034	
CLASS	10-04	
1)CAVINKARE PVT. LTD. CAVIN VILLE, NO. 12, CENOTAPH ROAD, CHENNAI-600018, TAMIL NADU, INDIA, AN INDIAN COMPANY		
DATE OF REGISTRATION	05/07/2013	
TITLE	HAIR THICKNESS METER	
PRIORITY NA		

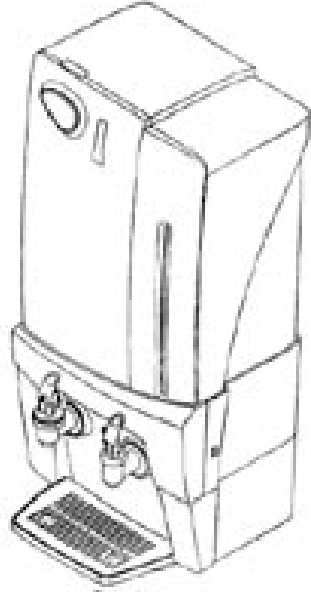
DESIGN NUMBER	252745	
CLASS	08-06	
1)DIPAKBHAI BABUBHAI SOJITRA (ADULT & INDIAN NATIONAL) AND SOLE PROPRIETOR OF UNITECH INDUSTRIES HAVING PLACE OF BUSINESS AT-3/11, BHAKTINAGAR, STATION PLOT, RAJKOT-360002-GUJARAT-(INDIA)		
DATE OF REGISTRATION	02/04/2013	
TITLE	HANDLE	
PRIORITY NA		


DESIGN NUMBER	255924		
CLASS	23-01		
1)HANSGROHE SE, OF AUESTR. 5-9, D-77761 SCHILTACH, GERMANY, A GERMAN COMPANY			
DATE OF REGISTRATION	20/08/2013		
TITLE	SANITARY FAUCET		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001363311-0001	06/03/2013	OHIM	
DESIGN NUMBER	256127		
CLASS	12-16		
1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION, OF 1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, 107-8556, JAPAN			
DATE OF REGISTRATION	30/08/2013		
TITLE	FRONT GRILL FOR AUTOMOBILE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-005232	08/03/2013	JAPAN	
DESIGN NUMBER	256160		
CLASS	12-16		
1)TOYOTA JIDOSHA KABUSHIKI KAISHA, A JAPANESE CO., OF 1, TOYOTA-CHO, TOYOTA-SHI, AICHI-KEN, 471-8571, JAPAN			
DATE OF REGISTRATION	02/09/2013		
TITLE	ANTENNA FOR AN AUTOMOBILE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
11213/2013	13/03/2013	AUSTRALIA	

DESIGN NUMBER	249396		
CLASS	24-04		
1)NOURI E. HAKIM A CITIZEN OF UNITED STATES OF AMERICA OF THE ADDRESS: 3030 AURORA AVENUE, MONROE, LA-71201, UNITED STATES OF AMERICA			
DATE OF REGISTRATION	09/11/2012		
TITLE	PACIFIER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/420,731	11/05/2012	U.S.A.	
DESIGN NUMBER	254849		
CLASS	24-03		
1)LIMBS INTERNATIONAL, INC., A COMPANY OF U.S.A. OF 500 W. OVERLAND, SUITE 230, EL PASO, TEXAS 79901, USA			
DATE OF REGISTRATION	28/06/2013		
TITLE	PROSTHETIC KNEE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/444,705	01/02/2013	U.S.A.	
DESIGN NUMBER	255049		
CLASS	08-09		
1)MR. BAKULBHAI NANJIBHAI THUMAR, INDIAN NATIONAL HAVING PRINCIPAL PLACE OF BUSINESS AT ANKIT INDUSTRIAL ESTATE, PLOT NO. 07, NEAR GUJARAT SOLVANT, OPP. KRISHNAPARK HOTEL, N.H.8-B, KOTHARIYA, RAJKOT, GUJARAT, INDIA			
DATE OF REGISTRATION	08/07/2013		
TITLE	RAILING ACCESSORIES		
PRIORITY NA			




DESIGN NUMBER	252989	
CLASS	26-04	
1)CREE, INC., 4600 SILICON DRIVE, DURHAM, NC 27703, U.S.A		
DATE OF REGISTRATION	10/04/2013	
TITLE	LAMP	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/434,289	11/10/2012	U.S.A.
		
DESIGN NUMBER	256126	
CLASS	12-16	
1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION, OF 1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, 107-8556, JAPAN		
DATE OF REGISTRATION	30/08/2013	
TITLE	REAR BUMPER FOR AUTOMOBILE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
2013-005230	08/03/2013	JAPAN
		
DESIGN NUMBER	254610	
CLASS	11-01	
1)MS SUMONA PAREKH, RESIDING AT 12, DOVER PARK, FLAT 4C, MARUTI SADAN BUILDING, KOLKATA-700019 , INDIA, AN INDIAN NATIONAL		
DATE OF REGISTRATION	20/06/2013	
TITLE	JEWELLERY SET	
PRIORITY NA		
		




DESIGN NUMBER	255038	
CLASS	10-04	
1)CAVINKARE PVT. LTD. CAVIN VILLE, NO. 12, CENOTAPH ROAD, CHENNAI-600018, TAMIL NADU, INDIA, AN INDIAN COMPANY		
DATE OF REGISTRATION	05/07/2013	
TITLE	HAIR THICKNESS METER	
PRIORITY NA		

DESIGN NUMBER	256627		
CLASS	23-01		
1)UNILEVER PLC, A COMPANY REGISTERED IN ENGLAND AND WALES UNDER COMPANY NO. 41424 OF UNILEVER HOUSE, 100 VICTORIA EMBANKMENT, LONDON, EC4Y 0DY, UNITED KINGDOM			
DATE OF REGISTRATION	19/09/2013		
TITLE	WATER PURIFICATION DEVICE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002205559	20/03/2013	OHIM	

DESIGN NUMBER	254615		
CLASS	11-01		
1)MS SUMONA PAREKH, RESIDING AT 12, DOVER PARK, FLAT 4C, MARUTI SADAN BUILDING, KOLKATA-700019, INDIA, AN INDIAN NATIONAL			
DATE OF REGISTRATION	20/06/2013		
TITLE	JEWELLERY SET		
PRIORITY NA			

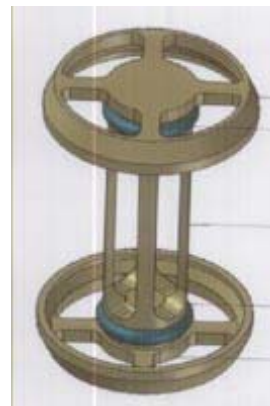
DESIGN NUMBER	255704	
CLASS	09-01	
1)RAYMOND LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, AT PLOT NO. 156/H NO. 2, VILLAGE ZADGAON, RATNAGIRI 415612, MAHARASHTRA, INDIA		
DATE OF REGISTRATION	07/08/2013	
TITLE	BOTTLE	
PRIORITY NA		
DESIGN NUMBER	254390	
CLASS	08-06	
1)KALPESHBHAI MANSUKHBHAI DUDHATRA (ADULT & INDIAN NATIONAL) SOLE PROPRIETOR OF JAY BALAJI INDUSTRIES (INDIAN PROPRIETORSHIP CONCERN) HAVING PLACE OF BUSINESS AT-SHIVAM INDUSTRIAL AREA, B/H. PETROL PUMP, KOTHARIA RING ROAD, RAJKOT-360 002-GUJARAT-(INDIA)		
DATE OF REGISTRATION	07/06/2013	
TITLE	HANDLE	
PRIORITY NA		
DESIGN NUMBER	246870	
CLASS	09-01	
1)INTERNATIONAL FOODSTUFFS COMPANY (LIMITED LIABILITY COMPANY, UNDER THE LAWS OF UNITED ARAB EMIRATES) HAVING ADDRESS AT POST BOX NO. 4115, SHARJAH, UNITED ARAB EMIRATES		
DATE OF REGISTRATION	01/08/2012	
TITLE	CARBOY	
PRIORITY NA		



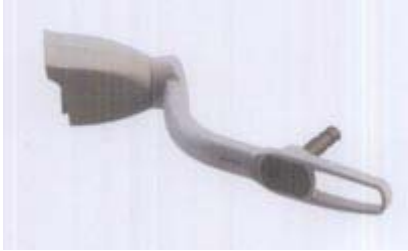
DESIGN NUMBER	256595		
CLASS	07-01		
1)NARPAT RATANCHAND JAIN AND SANDHYA MURALIDHAR, ADULTS, INDIAN NATIONALITY, PARTNERS OF M/S. BOHRA MARKETING, A REGISTERED PARTNERSHIP FIRM, HAVING PRINCIPAL PLACE OF BUSINESS AT NO. 250/450/1 & 2, DEEPANJALI NAGAR, OPP. KWALITY BISCUIT FACTORY, MYSORE ROAD, BANGALORE-560026, KARNATAKA STATE, INDIA			
DATE OF REGISTRATION	19/09/2013		
TITLE	BOWL		
PRIORITY NA			
DESIGN NUMBER	253832		
CLASS	11-01		
1)MS SUMONA PAREKH, RESIDING AT 12, DOVER PARK, FLAT 4C, MARUTI SADAN BUILDING, KOLKATA-700019, INDIA, AN INDIAN NATIONAL			
DATE OF REGISTRATION	14/05/2013		
TITLE	JEWELLERY SET		
PRIORITY NA			
DESIGN NUMBER	254193		
CLASS	12-08		
1)BAYERISCHE MOTOREN WERKE AKTIENGESELLSCHAFT, OF PETUELRING 130, 80809, MUNICH, GERMANY, A GERMAN COMPANY			
DATE OF REGISTRATION	30/05/2013		
TITLE	CAR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
DE 402012101055.7	06/12/2012	GERMANY	

DESIGN NUMBER	254617		
CLASS	11-01		
1)MS SUMONA PAREKH, RESIDING AT 12, DOVER PARK, FLAT 4C, MARUTI SADAN BUILDING, KOLKATA-700019, INDIA, AN INDIAN NATIONAL			
DATE OF REGISTRATION	20/06/2013		
TITLE	JEWELLERY SET		
PRIORITY NA			
DESIGN NUMBER	250960		
CLASS	14-02		
1)APPLE INC., 1 INFINITE LOOP, CUPERTINO, CALIFORNIA 95014, UNITED STATES OF AMERICA, A CORPORATION INCORPORATED IN THE STATE OF CALIFORNIA			
DATE OF REGISTRATION	11/01/2013		
TITLE	PORTABLE DISPLAY DEVICE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/429,478	11/08/2012	U.S.A.	
DESIGN NUMBER	256469		
CLASS	07-03		
1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA			
DATE OF REGISTRATION	16/09/2013		
TITLE	SERVING FORK		
PRIORITY NA			

DESIGN NUMBER	253834		
CLASS	11-01		
1)MS SUMONA PAREKH, RESIDING AT 12, DOVER PARK, FLAT 4C, MARUTI SADAN BUILDING, KOLKATA-700019, INDIA, AN INDIAN NATIONAL			
DATE OF REGISTRATION	14/05/2013		
TITLE	JEWELLERY SET		
PRIORITY NA			
DESIGN NUMBER	251590		
CLASS	24-02		
1)KARL STORZ GMBH & CO. KG, A GERMAN COMPANY OF MITTELSTRASSE 8, D-78532 TUTTLINGEN, GERMANY			
DATE OF REGISTRATION	12/02/2013		
TITLE	TUBING CASSETTE SYSTEM FOR LAPAROSCOPY		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002087262-0001	13/08/2012	OHIM	
DESIGN NUMBER	255485		
CLASS	24-01		
1)INDIAN COUNCIL OF AGRICULTURAL RESEARCH, KRISHI BHAVAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI-110001, INDIAN			
DATE OF REGISTRATION	29/07/2013		
TITLE	LOCKING PLATE FOR REPAIR OF FRACTURE IN RADIUS		
PRIORITY NA			

DESIGN NUMBER	254421	
CLASS	23-01	
1)(1) VIPULBHAI MOHANBHAI PATEL, (2) DILIPBHAI MOHANBHAI KACHHADIYA, (3) HITESHBHAI BHIKHABHAI THUMAR, ALL INDIAN NATIONAL, HAVING ITS PLACE OF BUSINESS AT M/S, KRISHNA COCK INDUSTRIES, JAY SIYARAM IND. ESTATE, PLOT NO. 1-C, B/H. BANSIDHAR WAY BRIDGE, AJI DAM KOTHARIYA RING ROAD, RAJKOT-360003 (GUJARAT) (INDIA)		
DATE OF REGISTRATION	11/06/2013	
TITLE	COCK	
PRIORITY NA		
DESIGN NUMBER	255100	
CLASS	10-01	
1)ELECTROLAB (INDIA) PVT. LTD. (AN INDIAN PRIVATE LIMITED COMPANY REGISTERED UNDER THE INDIAN COMPANIES ACT, 1956), OF 401, TIRUPATI UDYOG, I. B. PATEL ROAD, OFF. WESTERN EXPRESS HIGHWAY, GOREGAON (EAST), MUMBAI-400063, MAHARASHTRA, INDIA		
DATE OF REGISTRATION	10/07/2013	
TITLE	TESTING INSTRUMENT OF DIALYSIS CELL	
PRIORITY NA		
DESIGN NUMBER	255304	
CLASS	07-05	
1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS		
DATE OF REGISTRATION	18/07/2013	
TITLE	ELECTRIC STEAM IRON	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002171157-0001	23/01/2013	OHIM



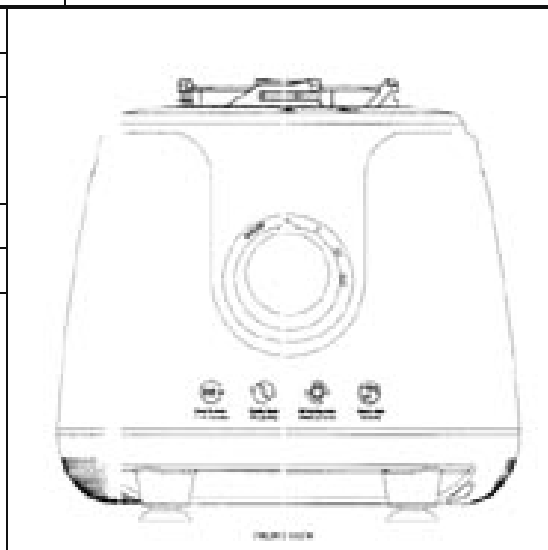
DESIGN NUMBER	252845		
CLASS	12-13		
1)POLARIS INDUSTRIES INC., A CORPORATION ORGANIZED UNDER THE LAWS OF THE UNITED STATES OF AMERICA, OF 2100 HIGHWAY 55, MEDINA, MINNESOTA 55340, THE UNITED STATES OF AMERICA			
DATE OF REGISTRATION	03/04/2013		
TITLE	ALL TERRAIN VEHICLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/434,278	11/10/2012	U.S.A.	
DESIGN NUMBER	256001		
CLASS	11-01		
1)R. R. JEWELLERS IS A PARTNERSHIP FIRM REGISTERED UNDER THE PARTNERSHIP ACT, 1932 BETWEEN 1) JIGNESH RAMESHBHAI SHAH 2) TEJAS RAMESHBHAI SHAH AND 3) ALPA JIGNESHBHAI SHAH WHOSE OFFICE IS AT 3RD FLOOR, "PANNA MANEK", OPP. MAA ASHAPURA TEMPLE, PALACE ROAD, RAJKOT-360001, GUJARAT, INDIA			
DATE OF REGISTRATION	23/08/2013		
TITLE	EARRING		
PRIORITY NA			
DESIGN NUMBER	253994		
CLASS	26-05		
1)MAQUET SAS, A FRENCH COMPANY OF, PARC DE LIMÈRE, AVENUE DE LA POMME DE PIN, 45160 ARDON, FRANCE			
DATE OF REGISTRATION	21/05/2013		
TITLE	SUPPORTING ARM		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002178020-0003	04/02/2013	OHIM	

DESIGN NUMBER	252160		
CLASS	02-04		
1)MR. DANIEL BARTHOLOMEW JONES, AUSTRALIAN CITIZEN HAVING HIS PRINCIPAL ADDRESS AT 49, BRIDGE STREET, PORT MELBOURNE VIC 3027, AUSTRALIA			
DATE OF REGISTRATION	06/03/2013		
TITLE	ORTHOTIC FOOTWEAR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
201214444	07/09/2012	AUSTRALIA	
DESIGN NUMBER	253835		
CLASS	11-01		
1)MS SUMONA PAREKH, RESIDING AT 12, DOVER PARK, FLAT 4C, MARUTI SADAN BUILDING, KOLKATA-700019, INDIA, AN INDIAN NATIONAL			
DATE OF REGISTRATION	14/05/2013		
TITLE	JEWELLERY SET		
PRIORITY NA			
DESIGN NUMBER	254198		
CLASS	09-03		
1)COLGATE-PALMOLIVE COMPANY, A DELAWARE CORPORATION, 300 PARK AVENUE, NEW YORK, NEW YORK 10022, USA & OMRON HEALTHCARE CO., LTD., A JAPANESE CORPORATION, 53, KUNOTSUBO, TERADO-CHO, MUKO-SHI, KYOTO, 617-0002, JAPAN			
DATE OF REGISTRATION	30/05/2013		
TITLE	CONTAINER FOR AN ELECTRIC TOOTHBRUSH		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2012-029432	30/11/2012	JAPAN	

DESIGN NUMBER	251592	
CLASS	24-02	
1)KARL STORZ GMBH & CO. KG, A GERMAN COMPANY OF MITTELSTRASSE 8, D-78532 TUTTLINGEN, GERMANY		
DATE OF REGISTRATION	12/02/2013	
TITLE	TUBING CASSETTE SYSTEM FOR LAPAROSCOPY	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002087262-0003	13/08/2012	OHIM



DESIGN NUMBER	254632	
CLASS	31-01	
1)KONINKLIJKE PHILIPS N.V., A DUTCH COMPANY HAVING A PLACE OF BUSINESS AT HIGH TECH CAMPUS 5, EINDHOVEN 5656 AE, NETHERLANDS		
DATE OF REGISTRATION	20/06/2013	
TITLE	BASE OF THE MIXER GRINDER	
PRIORITY NA		




DESIGN NUMBER	252901	
CLASS	09-05	
1)KORES INDIA LIMITED, A COMPANY INCORPORATED IN INDIA UNDER THE COMPANIES ACT, 1956 WHOSE ADDRESS IS 301, 302 & 202, ASHFORD CHAMBERS, LADY JAMSHEDJI ROAD, MAHIM (WEST), MUMBAI 400016, MAHARASHTRA, INDIA, INDIAN		
DATE OF REGISTRATION	04/04/2013	
TITLE	TWIN PACK ADHESIVE TUBES	
PRIORITY NA		

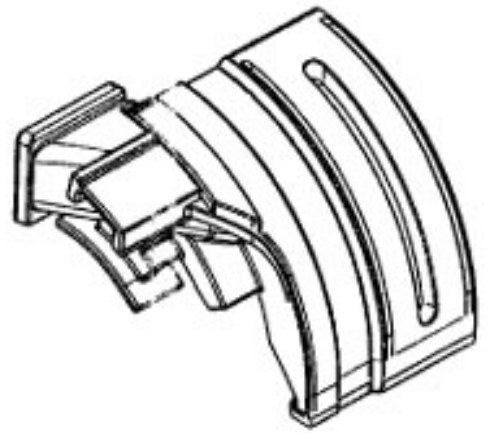


DESIGN NUMBER	256473		
CLASS	11-02		
1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA			
DATE OF REGISTRATION	16/09/2013		
TITLE	VASE		
PRIORITY NA			
DESIGN NUMBER	253838		
CLASS	11-01		
1)MS SUMONA PAREKH, RESIDING AT 12, DOVER PARK, FLAT 4C, MARUTI SADAN BUILDING, KOLKATA-700019, INDIA, AN INDIAN NATIONAL			
DATE OF REGISTRATION	14/05/2013		
TITLE	JEWELLERY SET		
PRIORITY NA			
DESIGN NUMBER	254211		
CLASS	19-06		
1)KLIO-ETERNA SCHREIBGERÄTE GMBH & CO KG, A GERMAN COMPANY OF GLASHÜTTENWEG 7, 77709 WOLFACH, GERMANY			
DATE OF REGISTRATION	31/05/2013		
TITLE	WRITING PEN		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
712467301	08/01/2013	WIPO	

DESIGN NUMBER	254293		
CLASS	08-06		
1)RENAULT TRUCKS, A COMPANY ORGANIZED UNDER THE LAWS OF FRANCE, OF 99 ROUTE DE LYON, 69800 SAINT PRIEST, FRANCE			
DATE OF REGISTRATION	06/06/2013		
TITLE	DOOR HANDLE FOR VEHICLE		
PRIORITY NA			
DESIGN NUMBER	255824		
CLASS	15-04		
1)JOSEPH VÖGELE AG, OF JOSEPH-VÖGELE-STRASSE 1, 67067 LUDWIGSHAFEN/RHEIN, GERMANY; NATIONALITY: GERMAN			
DATE OF REGISTRATION	14/08/2013		
TITLE	SCREED OF A ROAD MAKING MACHINE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001369649	12/04/2013	OHIM	
DESIGN NUMBER	252434		
CLASS	23-02		
1)RAJESH KUMAR JAIN, S/O ASHOK KUMAR JAIN, JAIN PALACE, GURJAR WARA, NEAR AGGARWALO KA NOHRA, BUNDI (RAJASTHAN) PIN 323001, INDIA			
DATE OF REGISTRATION	19/03/2013		
TITLE	SEPTIC TANK		
PRIORITY NA			

DESIGN NUMBER	256474	
CLASS	07-01	
1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA		
DATE OF REGISTRATION	16/09/2013	
TITLE	BOWL	
PRIORITY NA		
DESIGN NUMBER	255954	
CLASS	06-10	
1)SHAIENDRA DWIVEDI SITUATED AT 128/1/R-85, YASHODA NAGAR, KANPUR-208011 (U.P.) INDIA, BY NATIONALITY INDIAN OF ABOVE ADDRESS		
DATE OF REGISTRATION	22/08/2013	
TITLE	MOSQUITO NET	
PRIORITY NA		
DESIGN NUMBER	253839	
CLASS	11-01	
1)MS SUMONA PAREKH, RESIDING AT 12, DOVER PARK, FLAT 4C, MARUTI SADAN BUILDING, KOLKATA-700019, INDIA, AN INDIAN NATIONAL		
DATE OF REGISTRATION	14/05/2013	
TITLE	JEWELLERY SET	
PRIORITY NA		

DESIGN NUMBER	254245	
CLASS	15-06	
1)MASCHINENFABRIK RIETER AG, A SWISS COMPANY OF KLOSTERSTRASSE 20, CH-8406 WINTERTHUR, SWITZERLAND		
DATE OF REGISTRATION	03/06/2013	
TITLE	SUCTION ELEMENT OF A SPINNING MACHINE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
201230639593.8	06/12/2012	CHINA


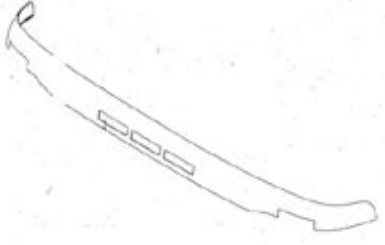



DESIGN NUMBER	255826	
CLASS	15-04	
1)JOSEPH VÖGELE AG, OF JOSEPH-VÖGELE-STRASSE 1, 67067 LUDWIGSHAFEN/RHEIN, GERMANY; NATIONALITY: GERMAN		
DATE OF REGISTRATION	14/08/2013	
TITLE	SCREED WITH LATERAL SLIDER OF A ROAD MAKING MACHINE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
001369649	12/04/2013	OHIM



DESIGN NUMBER	255703	
CLASS	09-01	
1)RAYMOND LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, AT PLOT NO. 156/H NO. 2, VILLAGE ZADGAON, RATNAGIRI 415 612, MAHARASHTRA, INDIA.		
DATE OF REGISTRATION	07/08/2013	
TITLE	BOTTLE	
PRIORITY NA		







DESIGN NUMBER	254852		
CLASS	28-03		
1) PANASONIC CORPORATION, A JAPANESE COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN, OF 1006, OAZA KADOMA, KADOMA-SHI, OSAKA 571-8501, JAPAN			
DATE OF REGISTRATION	28/06/2013		
TITLE	ELECTRIC HAIR CLIPPER		
PRIORITY NA			
DESIGN NUMBER	252798		
CLASS	12-16		
1) SCANIA CV AB, SE-151 87, SÖDERTÄLJE, SWEDEN			
DATE OF REGISTRATION	03/04/2013		
TITLE	SUN VISOR FOR VEHICLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2012/0436	04/10/2012	SWEDEN	
DESIGN NUMBER	256468		
CLASS	07-03		
1) MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA			
DATE OF REGISTRATION	16/09/2013		
TITLE	SERVING FORK		
PRIORITY NA			


DESIGN NUMBER	253833	
CLASS	11-01	
1)MS SUMONA PAREKH, RESIDING AT 12, DOVER PARK, FLAT 4C, MARUTI SADAN BUILDING, KOLKATA-700019, INDIA, AN INDIAN NATIONAL		
DATE OF REGISTRATION	14/05/2013	
TITLE	JEWELLERY SET	
PRIORITY NA		
DESIGN NUMBER	256380	
CLASS	04-02	
1)COLGATE-PALMOLIVE COMPANY, A DELAWARE CORPORATION, 300 PARK AVENUE, NEW YORK, NEW YORK 10022, USA		
DATE OF REGISTRATION	11/09/2013	
TITLE	TOOTHBRUSH	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/451,263	29/03/2013	U.S.A.
DESIGN NUMBER	255484	
CLASS	24-01	
1)INDIAN COUNCIL OF AGRICULTURAL RESEARCH, KRISHI BHAVAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI-110001, INDIAN		
DATE OF REGISTRATION	29/07/2013	
TITLE	LOCKING PLATE FOR REPAIR OF FRACTURE IN TIBIA	
PRIORITY NA		









DESIGN NUMBER	254413		
CLASS	09-03		
1)DHIRAJLAL PREMJI SAVLA AND KANTILAL PREMJI SAVLA, INDIAN NATIONALS, PARTNERS OF PARAS PRODUCTS, A PARTNERSHIP FIRM, REGISTERED UNDER THE INDIAN PARTNERSHIP ACT AND CARRYING ON BUSINESS AT 49A, BOMBAY COTTON MILLS ESTATE, D. L. MARG, KALA CHOWKI, MUMBAI 400033 MAHARASHTRA, INDIA			
DATE OF REGISTRATION	10/06/2013		
TITLE	CONTAINER FOR PETROLEUM JELLY		
PRIORITY NA			
DESIGN NUMBER	249995		
CLASS	21-01		
1)GRAVITY BOARD GAMES APS, STÅRUPVEJ 15, ØSTRE HØJBY, 4573 HØJBY, DENMARK			
DATE OF REGISTRATION	07/12/2012		
TITLE	GAMEBOARD		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002053991-0007	07/06/2012	OHIM	
DESIGN NUMBER	255303		
CLASS	26-02		
1)KONINKLIJKE PHILIPS N.V., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF THE KINGDOM OF THE NETHERLANDS, RESIDING AT EINDHOVEN, WHOSE POST-OFFICE ADDRESS IS HIGH TECH CAMPUS 5, 5656 AE EINDHOVEN, THE NETHERLANDS			
DATE OF REGISTRATION	18/07/2013		
TITLE	PORTABLE LAMP		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002170894-0001	23/01/2013	OHIM	




DESIGN NUMBER	246974		
CLASS	12-16		
1)BELL HELICOPTER TEXTRON INC., A U.S. COMPANY, POST OFFICE BOX 482, FT. WORTH, TX, J76101, U.S.A.			
DATE OF REGISTRATION	06/08/2012		
TITLE	CONTROL POST AND GRIP ASSEMBLY FOR HELICOPTER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/413127	10/02/2012	U.S.A.	
DESIGN NUMBER	256472		
CLASS	11-02		
1)MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA			
DATE OF REGISTRATION	16/09/2013		
TITLE	VASE		
PRIORITY NA			
DESIGN NUMBER	255878		
CLASS	14-03		
1)SH. ANIL LAMBA, WZ-139, B-5, MAHAVEER NAGAR, NEW DELHI, (INDIA) AN INDIAN NATIONAL OF THE ABOVE ADDRESS			
DATE OF REGISTRATION	16/08/2013		
TITLE	MOBILE PHONE		
PRIORITY NA			

DESIGN NUMBER	253837		
CLASS	11-01		
1)MS SUMONA PAREKH, RESIDING AT 12, DOVER PARK, FLAT 4C, MARUTI SADAN BUILDING, KOLKATA-700019, INDIA, AN INDIAN NATIONAL			
DATE OF REGISTRATION	14/05/2013		
TITLE	JEWELLERY SET		
PRIORITY NA			
DESIGN NUMBER	254210		
CLASS	19-06		
1)KLIO-ETERNA SCHREIBGERÄTE GMBH & CO KG, A GERMAN COMPANY OF GLASHÜTTENWEG 7, 77709 WOLFACH, GERMANY			
DATE OF REGISTRATION	31/05/2013		
TITLE	WRITING PEN		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
712467301	08/01/2013	WIPO	
DESIGN NUMBER	251614		
CLASS	25-03		
1)RABIRUN VINIMAY PVT. LTD., PLOT F3, SECTOR F, VIDYASAGAR INDUSTRIAL PARK, (KHARAGPUR-WBIDC), VILL./MOUZA-JAPHALA, P.O.-JAKPUR, P.S.- KHARAGPUR (L), DIST.-PASCHIM MEDINIPUR-721301, WEST BENGAL, INDIA			
DATE OF REGISTRATION	13/02/2013		
TITLE	WATER DISPENSING KIOSK		
PRIORITY NA			

DESIGN NUMBER	255666	
CLASS	13-01	
1)ALTIGREEN PROPULSION LABS PRIVATE LIMITED, A COMPANY DULY ORGANISED AND EXISTING UNDER THE INDIAN COMPANIES ACT, 1956, OF THE ADDRESS 70/1 SARAKKI LAKE, 100 FT RING ROAD, KONANAKUNTE, JP NAGAR 6TH PHASE, BANGALORE-560078, INDIA		
DATE OF REGISTRATION	06/08/2013	
TITLE	MOTOR GENERATOR FOR HYBRID VEHICLES	
PRIORITY NA		
DESIGN NUMBER	250997	
CLASS	09-01	
1)M/S. ADVENT BRAND HOUSE INDIA PRIVATE LIMITED, A COMPANY INCORPORATED UNDER COMPANIES ACT, 1956, HAVING ITS OFFICE AT S-206, GRAND MALL, M. G. ROAD, GURGAON-120022, INDIA		
DATE OF REGISTRATION	16/01/2013	
TITLE	BOTTLE	
PRIORITY NA		
DESIGN NUMBER	255002	
CLASS	06-01	
1)EXCLUSIFF SEATING SYSTEMS, A REGISTERED PARTNERSHIP FIRM AT MITTAL IND. ESTATE, BLDG. NO 6, UNIT NO 149-150, ANDHERI KURLA ROAD, ANDHERI EAST, MUMBAI 400059, MAHARASHTRA, INDIA, WHOSE PARTNERS ARE VICKY PARWANI AND KAMLESH PARWANI, BOTH INDIAN NATIONALS		
DATE OF REGISTRATION	04/07/2013	
TITLE	CHAIR	
PRIORITY NA		


DESIGN NUMBER	255118		
CLASS	10-04		
1)SHIMADZU CORPORATION OF THE ADDRESS: 1, NISHINOKYO-KUWABARACHO, NAKAGYO-KU, KYOTO-SHI, KYOTO, JAPAN			
DATE OF REGISTRATION	10/07/2013		
TITLE	SPECTROPHOTOMETER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-008371	12/04/2013	JAPAN	
DESIGN NUMBER	255856		
CLASS	09-01		
1)PEARL POLYMERS LIMITED, OF A-97/2, OKHLA INDUSTRIAL AREA, PHASE 2, NEW DELHI-110 020, INDIA, A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956, OF THE ABOVE ADDRESS			
DATE OF REGISTRATION	16/08/2013		
TITLE	BOTTLE		
PRIORITY NA			
DESIGN NUMBER	253842		
CLASS	11-01		
1)MS SUMONA PAREKH, RESIDING AT 12, DOVER PARK, FLAT 4C, MARUTI SADAN BUILDING, KOLKATA-700019, INDIA, AN INDIAN NATIONAL			
DATE OF REGISTRATION	14/05/2013		
TITLE	JEWELLERY SET		
PRIORITY NA			


DESIGN NUMBER	255700		
CLASS	09-01		
1)RAYMOND LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, AT PLOT NO. 156/H NO. 2, VILLAGE ZADGAON, RATNAGIRI 415612, MAHARASHTRA, INDIA.			
DATE OF REGISTRATION	07/08/2013		
TITLE	BOTTLE		
PRIORITY NA			
DESIGN NUMBER	255846		
CLASS	11-01		
1)R. R. JEWELLERS IS A PARTNERSHIP FIRM REGISTERED UNDER THE PARTNERSHIP ACT, 1932 BETWEEN 1) JIGNESH RAMESHBHAI SHAH 2) TEJAS RAMESHBHAI SHAH AND 3) ALPA JIGNESHBHAI SHAH WHOSE OFFICE IS AT 3RD FLOOR, "PANNA MANEK", OPP. MAA ASHAPURA TEMPLE, PALACE ROAD, RAJKOT-360001, GUJARAT, INDIA			
DATE OF REGISTRATION	16/08/2013		
TITLE	EARRING		
PRIORITY NA			
DESIGN NUMBER	254943		
CLASS	14-01		
1)BEATS ELECTRONICS, LLC, A LIMITED LIABILITY COMPANY OF DELAWARE, OF 1601 CLOVERFIELD BLVD, SUITE 5000N, SANTA MONICA, CA 90404, U.S.A.			
DATE OF REGISTRATION	02/07/2013		
TITLE	AUDIO SPEAKER SYSTEM		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/441,336	03/01/2013	U.S.A.	


DESIGN NUMBER	246063	
CLASS	12-11	
1)MR. KRISHNA VISHWAKARMA, MR. OMVIR CHAURASIA, MR. CHANDRA MOHAN YADAV HAVING ADDRESS AT CHANDRA HOSPITAL, VILLAGE PIPARI, POST BAGHAGARA, BHAVAPAR, DISTRICT GORAKHPUR, UTTAR PRADESH-273401		
DATE OF REGISTRATION	20/06/2012	
TITLE	MOTORCYCLE	
PRIORITY NA		
DESIGN NUMBER	254613	
CLASS	11-01	
1)MS SUMONA PAREKH, RESIDING AT 12, DOVER PARK, FLAT 4C, MARUTI SADAN BUILDING, KOLKATA-700019, INDIA, AN INDIAN NATIONAL		
DATE OF REGISTRATION	20/06/2013	
TITLE	JEWELLERY SET	
PRIORITY NA		
DESIGN NUMBER	255633	
CLASS	19-06	
1)S. S. B. METAL WORKS, K. YUNUS BLDG., 2ND FLOOR, VISHWESHWAR NAGAR ROAD, OFF. AAREY ROAD, GOREGAON (E), MUMBAI - 400063, STATE OF MAHARASHTRA, (INDIA), INDIAN PARTNERSHIP FIRM, INDIAN NATIONALS WHOSE PARTNERS ARE:- 1. BHARAT JETHMAL LUNIA (2) PRAVIN JETHMAL LUNIA INDIAN NATIONAL, OF ABOVE ADDRESS		
DATE OF REGISTRATION	05/08/2013	
TITLE	BALL POINT PEN	
PRIORITY NA		

DESIGN NUMBER	255701	
CLASS	09-01	
1)RAYMOND LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, AT PLOT NO. 156/H NO. 2, VILLAGE ZADGAON, RATNAGIRI 415612, MAHARASHTRA, INDIA		
DATE OF REGISTRATION	07/08/2013	
TITLE	BOTTLE	
PRIORITY NA		
DESIGN NUMBER	254350	
CLASS	12-08	
1)RENAULT TRUCKS, A COMPANY ORGANIZED UNDER THE LAWS OF FRANCE, OF 99 ROUTE DE LYON, 69800 SAINT PRIEST, FRANCE		
DATE OF REGISTRATION	06/06/2013	
TITLE	TRUCK CABIN	
PRIORITY NA		
DESIGN NUMBER	254851	
CLASS	23-04	
1)PANASONIC CORPORATION, A JAPANESE COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF JAPAN, OF 1006, OAZA KADOMA, KADOMA-SHI, OSAKA 571-8501, JAPAN		
DATE OF REGISTRATION	28/06/2013	
TITLE	AIR PURIFIER	
PRIORITY NA		

DESIGN NUMBER	252791		
CLASS	09-01		
1) GUERLAIN SOCIÉTÉ ANONYME, A FRENCH “SOCIÉTÉ ANONYME”, OF 68, AVENUE DES CHAMPS-ÉLYSÉES PARIS 75008			
DATE OF REGISTRATION	02/04/2013		
TITLE	FLASK FOR PERFUMERY PRODUCTS		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001347777-0001	18/10/2012	OHIM	
DESIGN NUMBER	256471		
CLASS	07-03		
1) MA DESIGN INDIA PRIVATE LIMITED, A COMPANY INCORPORATED IN INDIA HAVING ITS PRINCIPAL PLACE OF BUSINESS AT A-41, SECTOR-80, PHASE-II, NOIDA-201305, U.P. INDIA			
DATE OF REGISTRATION	16/09/2013		
TITLE	SERVING SPOON		
PRIORITY NA			
DESIGN NUMBER	255872		
CLASS	05-05		
1) PARRY MURRAY & CO. LTD., COMPANY REGISTERED UNDER THE LAWS OF ENGLAND AND WALES, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT 3RD FLOOR, SIMPSON HOUSE, 6 CHERRY ORCHARD ROAD, CROYDON, CRO 6BA, UNITED KINGDOM			
DATE OF REGISTRATION	16/08/2013		
TITLE	TEXTILE FABRIC		
PRIORITY NA			

DESIGN NUMBER	253836	
CLASS	11-01	
1)MS SUMONA PAREKH, RESIDING AT 12, DOVER PARK, FLAT 4C, MARUTI SADAN BUILDING, KOLKATA-700019, INDIA, AN INDIAN NATIONAL		
DATE OF REGISTRATION	14/05/2013	
TITLE	JEWELLERY SET	
PRIORITY NA		

DESIGN NUMBER	254635	
CLASS	08-06	
1)(1) GOPALBHAI MAVJIBHAI SAVARIYA (2) SANDIPBHAI VALJIBHAI SOJITRA (ALL THE PARTNERS ARE ADULT & INDIAN NATIONAL) PARTNERS OF TARSHI MANUFACTURES (INDIAN PARTNERSHIP FIRM) HAVING PLACE OF BUSINESS AT: C/O BHAVYA TRADING, 50, FEET MAIN ROAD, PATEL NAGAR-2, SADBHAVNA SOCIETY, BHIJA BHAGAT CHOWK, RAJKOT-360002- GUJARAT (INDIA)		
DATE OF REGISTRATION	21/06/2013	
TITLE	HANDLE	
PRIORITY NA		

DESIGN NUMBER	255724		
CLASS	11-01		
1)TYSON H. BASHA, A US CITIZEN OF 2618 E. VIRGO PLACE, CHANDLER, ARIZONA, UNITED STATES OF AMERICA			
DATE OF REGISTRATION	08/08/2013		
TITLE	LOCKET		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/445,591	13/02/2013	U.S.A.	

DESIGN NUMBER	256021	
CLASS	23-01	
1)MORF INDIA LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, AT NO. 33, RAMANUJAM STREET, T. NAGAR, CHENNAI-600017, TAMIL NADU, INDIA		
DATE OF REGISTRATION	23/08/2013	
TITLE	WATER PURIFIER	
PRIORITY NA		
DESIGN NUMBER	253840	
CLASS	11-01	
1)MS SUMONA PAREKH, RESIDING AT 12, DOVER PARK, FLAT 4C, MARUTI SADAN BUILDING, KOLKATA-700019, INDIA, AN INDIAN NATIONAL		
DATE OF REGISTRATION	14/05/2013	
TITLE	JEWELLERY SET	
PRIORITY NA		
DESIGN NUMBER	255567	
CLASS	09-03	
1)MR. NILESH INDANI AN INDIAN NATIONAL TRADING IN THE NAME AND STYLE OF VAISHNODEVI DAIRY PRODUCTS PVT. LTD. (A CORPORATE ENTITY INCORPORATED IN INDIA UNDER THE COMPANIES ACT, 1956) WHOSE ADDRESS IS G 95/96, 3RD FLOOR, K.K. MARKET, PUNE-SATARA ROAD, DHANKAWADI, PUNE-411043		
DATE OF REGISTRATION	01/08/2013	
TITLE	CONTAINER	
PRIORITY NA		

DESIGN NUMBER	255831		
CLASS	15-04		
1)JOSEPH VÖGELE AG, OF JOSEPH-VÖGELE-STRASSE 1, 67067 LUDWIGSHAFEN/RHEIN, GERMANY; NATIONALITY: GERMAN			
DATE OF REGISTRATION	14/08/2013		
TITLE	ROAD PAVING MACHINE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001369649	12/04/2013	OHIM	
DESIGN NUMBER	255241		
CLASS	09-04		
1)JAYESHBHAI TULSIBHAI CHAVDA AND KISHORBHAI NATUBHAI KAKADIYA BOTH INDIAN NATIONAL PARTNERS OF SHREEJI TIMES AN INDIAN PARTNERSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT ADDRESS SHREE HARI IND. ZONE, STREET NO-2 CORNER, PLOT NO-12, N.H. NO-8-B, RING ROAD, SHREE HARI MAIN ROAD, NR. LABH PETROLEUM, RAJKOT-360002, GUJARAT-INDIA			
DATE OF REGISTRATION	15/07/2013		
TITLE	KITCHEN BASKET		
PRIORITY NA			